

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 687 /2023

IN THE MATTER OF :

"IN RE: AIR QUALITY INDEX IN VARIOUS CITIES"

RESPONSE ON BEHALF OF STATE OF HIMACHAL PRADESH IN
COMPLIANCE OF ORDER DATED 04-09-2025 PASSED IN THE ABOVE
CAPTIONED MATTER

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Date: 29.10.2025

Place : Shimla

1/10/25
25/10/2025
Sushil Kumar Singla
Secretary (Env., Sci., Tech. & Climate Change)

Secretary (EST & CC) to the
Government of H.P.

Through

Divyanshu

Divyanshu Kumar Srivastava (D/1383/2015)
48, Lawyers Chamber, Supreme Court of India
9711872319

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

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**RESPONSE ON BEHALF OF STATE OF HIMACHAL PRADESH IN
COMPLIANCE OF ORDERS DATED 04-09-2025 PASSED IN THE ABOVE
CAPTIONED MATTER**

MAY IT PLEASE YOUR LORDSHIPS:-

1. That this Hon'ble Tribunal in its order dated 04-09-2025, observed that Ld. Counsel for the parties have submitted that the issue relating to the apportionment studies in 131 non-attainment cities is not under consideration before the Hon'ble Supreme Court. The list of these 131 cities alongwith the status of source apportionment study has been filed alongwith latest action taken report of the Central Pollution Control Board (for short, "CPCB") and the status as reflected in Annexure-I of the said report.

2. That this Hon'ble Court passed the following directions to the Respondent States herein:-

Paragraph 3

.....It has been pointed out that all the States/Union Territories where these 131 cities are located have already been impleaded and served. Hence, we direct the Secretary, Environment Department of these States/UTs to take expeditious steps for completing the source apportionment study concerning air pollution in these cities expeditiously and place on record the status of the source

1/11/25
Secretary (EST & CC) to the
Government of H.P.

ATTESTED


Executive Magistrate
H.P. Sect., Shimla

apportionment study in these cities and consequential revision of the city action plan. Let the affidavit to this effect be filed by the Secretary, Environment Department of the concerned States/UTs within six weeks.

4.In the report of the CPCB, the status of 53 cities has been disclosed and it has been stated that 19 out of these 53 are non-attainment cities and out of remaining 34 cities. 16 fall within Delhi-NCR region and 18 cities are neither covered under NCAP nor under Delhi-NCR region. The status so disclosed in the reply of the CPCB dated 02.09.2025...

3. Status of 19 cities covered under NCAP

- a. Out of 19 Non-attainment cities (NACS), Source Apportionment (SA) studies have been completed in 12 cities and are currently underway in remaining 7 cities. Status attached at Annexure-1.
- b. It is humbly submitted that in compliance with the directions of this Hon'ble Tribunal in O.A. No. 681 of 2018, city-specific Clean Air Action Plans for 130 non-attainment cities (which also includes 19 cities out of the 53 cities referred to in the present matter) were prepared by the respective SPCBS/PCCs. These plans were developed based on the available data and understanding of pollution sources in each city.
- c. That, refined City Action Plans are yet to receive from any of the 12 cities wherein Source Apportionment (SA) studies have been completed.
- d. CPCB is also regularly following up with the concerned SPCBS/PCCs under NCAP for the timely completion of SA studies, with the objective of reviewing and refining City Action


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Plans and prioritizing interventions based on the findings of the SA studies. Copies of CPCB communications dated 08.08.2005, 16.08.2024, 29.02.2024, 17.04.2023, and 09.01.2023 are annexed herewith as Annexure-II.....

3. That seven (7) Non-Attainment Towns fall in the State of Himachal Pradesh, namely Baddi, Nalagarh, Parwanoo, Paonta Sahib, Kala Amb, Sundernagar and Damtal.
4. That the work of carrying out Source Apportionment (SA) Study was awarded to IIT Kanpur on 4.06.2019 for sanctioned cost of ₹ 2,20,66,000/-.
5. That between 7th July, 2022 to 28th November, 2022 IIT Kanpur submitted the Draft Final Report of SA Study for all Non-Attainment Towns and the same was shared with Institute of Reputes for peer review (As shortlisted by the MoEF &CC, GoI for the purpose).
6. That a meeting was convened on 20.07.2023 via Video Conference to review the final reports of the SA Studies for seven Non-Attainment Towns (Baddi, Nalagarh, Parwanoo, Paonta Sahib, Kala Amb, Damtal, and Sundernagar). The meeting was chaired by the Member Secretary of the Himachal Pradesh State Pollution Control Board and included experts from reputable institutions such as Himachal Pradesh Central University, IIT Roorkee, AERIS Nainital, Doon University, Dehradun, and IIT Mandi. A true copy of the Minutes of Meeting dated 20.07.2023 is annexed herewith as **Annexure-A**.
7. That subsequently, on 08.11.2023, a meeting of the State Steering Committee was held under the Chairmanship of the Chief Secretary to the Government of Himachal Pradesh-cum-Chairman of the State Steering Committee. During this meeting, the SA Studies conducted by IIT Kanpur


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for each Non-Attainment Town was reviewed, and the city-level action plan for the seven towns were endorsed and updated in the same. A copy of the minutes of the meeting is annexed as **Annexure-B** and a copy of the endorsed action plan is annexed herewith as **Annexure-C**.

9. That the above mentioned report on behalf of State of Himachal Pradesh may kindly be taken on record.

Date: 29.10.2025

Place: Shimla

(Sushil Kumar Singla)

Secretary (Env., Sci., Tech. & CC) to the
Government of Himachal Pradesh

Secretary (EST & CC) to the
Government of H.P.

Through

Divyanshu

Divyanshu Kumar Srivastava (D/1383/2015)
48, Lawyers Chamber, Supreme Court of India

9711872319

Dksrivastava0511@gmail.com

ATTESTED

Executive Magist
H.P. Sectt., Shimla

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 687 /2023

IN THE MATTER OF:

“IN RE: AIR QUALITY INDEX IN VARIOUS CITIES”

AFFIDAVIT

I, Sushil Kumar Singla S/o Shri Bal Mukand, aged about 55 years, at present working as Secretary(Env.Sci.Tech.&CC)to the Govt of HP, do hereby solemnly affirm and declare on oath as under :-

1. That the accompanying reply to the Original Application has been drafted at my instance and under my instructions.
2. That the contents of reply paras 1-9 are true and correct to the best of my knowledge, derived from official record, no part of it is false and nothing material has been concealed therefrom.
3. I further affirm that the contents of this affidavit of mine are true and correct to my knowledge and belief, no part of it is false and nothing material has been concealed therefrom.

[Signature]
DEPONENT
Secretary (EST & CC) to the
Government of H.P.

Verified at Shimla on 29th day of October, 2025.

[Signature]
DEPONENT
Secretary (EST & CC) to the
Government of H.P.

ATTESTED
[Signature]
Executive Magistrate
H.P. Sectt., Shimla

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Declared before me on 29th day of oct
2025 on oath (Solemnly Affirmed)
by Shri Sushil Kumar Singla, Secy
who is personally known to me (Env-Sci-Tech (cc))
has been identified by Shri Lal Negi, SIA
who is personally known to me (EST & CC)

[Signature]
Executive Magistrate
H.P. Sectt., Shimla



HP State Pollution Control Board
HIM Parivesh Bhawan, Phase-III, New Shimla-09
Phone No. 0177-2673766, 2673020 FAX-0177-2673018



भारत 2023 INDIA
ONE EARTH - ONE FAMILY - ONE FUTURE

Minutes of the meeting held on 20.07.2023, 15:00 Hr onwards through Video-Conferencing to review the final reports of "Source Apportionment Studies" of seven Non-Attainment Towns (Baddi, Nalagarh, Parwanoo, Paonta Sahib, Kala Amb, Damtal and Sundernagar) submitted by Indian Institute of Technology, Kanpur under Chairmanship of Member Secretary HP State Pollution Control Board

- Meeting was held on 20.07.2023 through Video-Conferencing with Indian Institute of Technology, Kanpur to review the final reports of "Source Apportionment Studies" of Baddi, Nalagarh, Parwanoo, Paonta Sahib, Kala Amb, Damtal and Sundernagar Non-Attainment towns under the Chairmanship of Member Secretary, HPSPCB.
- At onset of meeting, Chandan Kumar Singh, Environmental Engineer, HPSPCB welcomed Anil Joshi, IFS, Member Secretary, Dr. Mukesh Sharma PhD, (Project Incharge) Professor, Department of Civil Engineering IIT Kanpur, Experts from Institute of Reputes (IoRs) namely, Himachal Pradesh Central University, IIT Roorkee, AERIS Nanitaal, Doon University, Dehradun & IIT, Mandi and officials/ officers from Regional Office Baddi, Parwanoo, Paonta Sahib, Mandi & Dharamshala.
- It was apprised that work of carrying out Source Apportionment (SA) study in seven Non-Attainment Towns was awarded to IIT, Kanpur vide letter dated 4.06.2019 with certain terms and conditions. The total sanctioned cost of the project is ₹ 2,20,66,000/- and 1st instalment amounting to ₹1,07,38,000/- (i.e. 40%) and 2nd instalment amounting to ₹ 56,64,000/- (i.e. 30%) has already been released to IIT, Kanpur. Further, as per the work award letter, 3rd instalment amounting to ₹ 56,64,000/- (i.e. 30%) shall be released to IIT Kanpur after final submission and acceptance of the report.
- Further, it was also apprised that on 27.02.2023, Dr Mukesh Sharma, in person at HPSPCB, Shimla presented the detailed draft reports of all source apportionment studies before former Member Secretary HPSPCB, Expert Members from Institute of Repute, Official/Officer from CPCB and Regional Officers, HPSPCB. In the said meeting various observations/ suggestions/ inputs were given by the IoRs, CPCB, HPSPCB and was requested to consider the same in Final Report.
- Thereafter, on dated 8th June 2023 IIT Kanpur submitted final source apportionment study reports of seven non-attainment towns to HPSPCB incorporating the comments and suggestions provided during the meeting held on 27.02.2023.
- Further, Dr. Mukesh Sharma presented the detailed presentation on the Source Apportionment Study carried out in Himachal Pradesh. The copy of presentation is appended as **Annexure-A**
- Further, Dr. Mukesh Sharma submitted the objectives and deliverables of work, as per the award letter, completed which is as below:-

Sr.	Objectives and deliverables	Status
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Approved
M. S. Sharma
Member Secretary (Env. Sc. & Tech.)
H.P. Sect., Shimla-2

No.		apprised
1	Identify and inventorize emission sources (industry, traffic, power plants, local power generation, small-scale industries etc)	Completed
2	Chemical speciation of particulate matter (PM) and measurement of other air pollutants	Completed
3	Perform receptor modelling to establish the source-receptor linkages for PM in ambient air	Completed
4	Identification of various control options and assessment of their efficacies for air quality improvements and development of control scenarios consisting of combinations of several control options	Completed
5	This study has five major components (i) air quality measurements, (ii) emission inventory, (iii) air quality modelling	Completed
6	Selection of most effective control options for implementation and development of time-bound action plan	Completed

- Dr. Mukesh further apprised that the preparation of action plan based on findings of source apportionment studies has been completed. Thereafter, he also requested to accept the final reports and release the 3rd instalment in favour of IIT, Kanpur.
- IoRs and Officials of HPSPCB pointed out that since the sampling/ monitoring period for the study was limited to 7 days in winter season, thus it may not depict the representative status.
- Also it was pointed out that for various Non-Attainment Towns, Secondary Inorganic Aerosol (SIA) has significant contribution towards PM10 and PM2.5, to which Dr. Mukesh responded that about 85-90% of the SIA are contributed by the sources outside the premises of the Non-Attainment town. Also Dr. Mukesh Sharma stated that the transboundary/ interstate contribution also play significant role as Non-Attainment Town Baddi, Nalagarh, Paonta Sahib and Kala Amb lie on the border of the State.
- Regional Officers stated that during the sampling conducted, there was ongoing construction activities nearby which would have significantly impacted the concentration of particulate matter.
- After detailed discussions and deliberations, all source apportionment reports of Non-Attainment towns were **ACCEPTED**.
- Thereafter, following directions were issued by Chair:-
 - a. As per the work award letter no. HPSPCB/Implementation of action plan (OA No 681/2018)-12120 vide dated 4.6.2019, it has been mentioned in project specific conditions that the equipment purchased i.e. 2 Nos Multichannel (4 channel), Speciation Sampler and 1 No. calibrator now shall be returned to HPSPCB, HQ Shimla and demonstration w.r.t functioning of these equipment shall be given to the State Board officers.
 - b. Any query after the completion of this project shall be attended by IIT Kanpur free of cost.
 - c. Waste Management Division-I shall pursue the release of 3rd Instalment amounting to ₹ 56,64,000/- to IIT Kanpur.
 - d. Further, IIT, Kanpur shall submit the utilization certificate of 3rd instalment to HPSPCB immediately after its release to IIT, Kanpur incorporating head wise detailed expenditure of the funds released
 - e. Waste Management Division I, to put-up all the reports for appraisal & approval of AQMC

Approved
 Mukesh
 Section Officer (Env. Sc. & Tech.)
 H.P. Sect. Shimla-2

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Chairman GoHP, so that suggested action plans based on findings of these reports to control air pollution in Non-Attainment towns of Himachal Pradesh could be incorporated in annual action plans of Cities.

- f. Since the carrying capacity study of Non-Attainment Town Baddi has been awarded to IIT, Kanpur thus IIT Kanpur shall conduct sampling in Baddi during season other than winter season so that a comparative picture of the air quality could be drawn.

The meeting ended with vote of thanks to and from the Chair.

(Approved by)
(Anil Joshi, IFS)
Member Secretary
HP State Pollution Control Board
Vide NN:- 137

No. HPSPCB/NGT/OA-No-681/2018 (NCAP)/2020

5593-5609 Dated 26.7.2023

Copy to:

1. **Member Secretary**, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi-110032.
2. **Shri PK Gupta**, AQM division, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi-110032.
3. **Shri PK Agrawal**, AQM division, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi-110032.
4. **The Director**, Indian Institute of Technology, Kanpur, IIT-Kanpur-208016
5. **Dr. Mukesh Sharma**, PhD, FNAE. Professor, Department of Civil Engineering IIT Kanpur, IIT-Kanpur-208016.
6. **Environmental Engineer**, HQ, HPSPCB, Shimla.
7. **Reginal Officer(s)**, HPSPCB, Regional Office(s) Baddi, Dharamshala, Parwanoo, Paonta Sahib & Bilaspur.
8. **Experts from Institutes of Reputes**, Himachal Pradesh Central University, IIT Roorkee, AERIS Nanitaal, Doon University, Dehradun & IIT Kamand, Mandi.
9. **Consultant (NCAP)**, HQ, HPSPCB, Shimla..

Signed by

Chandan Kumar Singh

(Chandan Kr. Singh)

Environmental Engineer

HP State Pollution Control Board

Date: 25-07-2023 18:40:10

Handwritten: M. K. Singh
Stamp: Section Officer (Env. EC. & P.C.)
H.P. Sect. Shimla-2

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Minutes of the meeting of State Steering Committee held on 08.11.2023 at 11:30 AM in the Elerslie Committee Room, HP Secretariat, Shimla (H.P.) under the Chairmanship of Sh. Prabodh Saxena, Chief Secretary to the Government of Himachal Pradesh-cum-Chairman of State Steering Committee to review the implementation of National Clean Air Programme in compliance to Hon'ble NGT order in O.A. No. 681 of 2018.

The List of Officers who attended the meeting is enclosed as Annexure-I.

At the outset Additional Secretary (EST&CC) welcomed the Chairman, State Steering Committee (SSC) and other officers/officials. Thereafter the chronological events w.r.t the issues were discussed as under:-

- The Hon'ble NGT took cognizance on the News item published in "The Times of India" authored by Shri Vishwa Mohan Titled "NCAP with Multiple Timelines to Clean Air in 102 Cities to be released around August 15".
- Accordingly, Hon'ble NGT New Delhi vide order dated 08.10.2018, directed all States and Union Territories to prepare action plans within two months, to reduce ambient loads of air pollutants especially PM₁₀ well below under National Ambient Air Quality Standards (NAAQS), notified in year 2009 within six months from date of finalization of the action plans.
- Out of 131 Non-Attainment Cities, Seven (07) Non-Attainment Towns fall in the State of Himachal Pradesh namely Baddi, Damtal, Kala Amb, Nalagarh, Poanta Sahib, Parwanoo and Sundernagar.
- In compliance of the above order, AQMC was notified on 17.11.2018 by Government of HP comprising of Director Environment, Director Transport, Director Industries, Director Urban Development, Director Agriculture and Member Secretary, State Pollution Control Board and this committee was to function under overall supervision and coordination of Principal Secretary, Environment and further supervised by Chief Secretary.
- City Level Implementation Committees for all towns were notified with Deputy Commissioner/ District Magistrate, as Chairman.
- Ministry of Environment Forest & Climate Change (MoEF&CC) launched **National Clean Air Programme (NCAP)** in 2019 for containment of air quality in 122 Non-Attainment Cities/ Towns. The purpose of this programme is to prepare and implement the city action plan with an objective to reduce PM_{2.5} & PM₁₀ by 20-30% by 2024 as compared to 2017. Objectives of Programme are to ensure stringent implementation of mitigation measures for prevention, control and abatement of air pollution, augment and evolve effective and proficient ambient air quality monitoring network across the country for ensuring a comprehensive and reliable database and supplement public awareness and capacity-building measures encompassing data dissemination and public outreach programmes for inclusive public participation and for ensuring trained manpower and infrastructure on air pollution.
- GoHP constituted following three committees to ensure the effective implementation of National Clean Air Program for control of air pollution in 07 Non-Attainment Towns in H.P. namely Baddi, Nalagarh, Parwanoo, Paonta Sahib, Kala Amb, Sundernagar and Damtal.
 1. Steering Committee (headed by Chief Secretary to GoHP)
 2. Monitoring Committee (AQMC)
 3. Implementation Committee (headed by concerned Deputy Commissioner)

Thereafter, detailed agenda was taken up by the house and a presentation was made by Member Secretary HP State Pollution Control Board as per agenda points mentioned below:

Agenda No. 1: Discussion on Air quality of Non-Attainment towns in Himachal Pradesh

- Comparative account of PM10 concentrations during 2018-19, 2019-20, 2021-22 & 2022-23 to the base year 2017-18 was briefed.

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Handwritten signatures and stamps:
Section Officer (Env. SC. & Tech.)
H.P. Sect., Shimla-2

-10-
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Direction issued

- Chairman directed to find out reasons of consistent increase in PM 10 concentrations (101.20 µg/m³) for year 2022-23 when compared to the PM 10 concentrations (85 µg/m³) of base year 2017-18 for Non-Attainment Town Paonta Sahib.

Agenda No. 2: Expenditure of funds under NCAP during F.Y 2019-20, 2020-21, 2021-22 and 2022-23

- Chairman was apprised about the funds received under NCAP in FY 2019-20, 2020-21 and 2021 and 22 and its current status of utilization which is as below:-

NACs of Himachal Pradesh	Funds received under National Clean Air Programme (₹ in crores)					Funds Utilized	% age of utilization till date
	FY 19-20	FY 20-21	FY 21-22	FY 22-23	Total		
Baddi	0.06	1.88	0.2	0.52	2.67	2.61	97.66
Nalagarh	0.06	1.12	0.06	0.57	1.81	1.81	100
Paonta Sahib	0.06	1	0.01	0.45	1.52	1.47	96.54
Sunder Nagar	0.06	1	0.08	0.67	1.81	1.79	98.84
Damtal	-	1	0.09	0.45	1.54	0.91	58.92
Parwanoo	-	1	0.03	0.48	1.51	1.33	88.04
Kala Amb	-	3	-	0.45	3.45	3.35	97.1
Total	0.24	10	0.47	3.59	14.31	13.27	92.66

- Percentage of utilization in Baddi, Nalagarh, Paonta Sahib, Sunder Nagar, Parwanoo & Kala Amb are > 75% and hence eligible to get Grant-in-Aid under NCAP for FY 2023-24.
- However, Damtal shall get their sanctioned funds for FY 2023-24 after successful utilization of > 75% of previously allocated funds.
- HPPWD, Indora, Kangra for Non-Attainment Town Damtal, has been allocated a major chunk of funds for which UC is still awaited. The detail of same is as below :-

S.N	Concerned Department	Action plan for FY 2021-22 & FY 2022-23	Approved funds	Status of utilization as on 08.11.2023	Unspent Balance	Remarks
1	HPPWD Indora	Repair/M malot to Tokki via Jindri Road km 0/00 to 3/145	₹ 16,94,815	0	₹ 16,94,815	UC awaited
2		C/o Link road from NH-44 to SurajpurJhikla km 0/00 to 0/800	₹ 22,05,132	0	₹ 22,05,132	UC awaited
3		C/o link road to Police Chowki and Goshala at Damtal	₹ 6,00,000	0	₹ 6,00,000	UC awaited
4		Repair/ M Bharwain Chaintpurni Khatiar Damtal road km 65/0 to 95/560 (MDR).	₹ 4,84,359	0	₹ 4,84,359	UC awaited

- Further it was apprised to house that under Swatch Vayu Sarvekshsan, Non-Attainment Town Sunder Nagar & Nalagarh during 2022 and Parwanoo & Kala Amb during 2023 were awarded for improvement of city air quality, implementation of action plans and reduction in PM 10 concentration. The detail is as below: -

Handwritten Signature
Section Officer (Env. SC. & Tech.)
H.P. Sectt., Shimla-2

2022		2023	
Town	Award	Town	Award
Sundernagar ^{2nd} place	₹ 25,00,000	Parwanool ^{1st} place	₹ 37,00,000
Nalagarh ^{3rd} place	₹ 12,50,000	Kala Amb ^{2nd} place	₹ 25,00,000

Directions issued:-

- Chairman directed HPPWD Indora to ensure 100% utilization of NCAP funds within 15 days and submit utilization certificate to HP State Pollution Control Board.
- Chairman directed stakeholder departments to utilize the NCAP funds and submit the UC in mission mode.

Agenda No. 3: Preparation and submission of Annual Action Plan (F.Y. 2023-24)

- Further the detail of the NCAP funds allocated to State for FY 23-24 was apprised to Chair which is as follows: -

Non-Attainment towns	Allocation of funds for FY 23-24
Baddi	₹ 50,00,000
Nalagarh	₹ 50,00,000
Paonta Sahib	₹ 50,00,000
Sunder Nagar	₹ 54,00,000
Damtal	₹ 50,00,000
Parwanoo	₹ 50,00,000
Kala Amb	₹ 50,00,000
Total	₹ 3,54,00,000

- It was apprised to the Chairman that Annual Action Plans for Sirmaur (Kala Amb & Paonta Sahib) & Kangra (Damtal) received for FY 2023-24.
- Annual Action Plans for the financial year 2023-24 yet to be received from :
Deputy Commissioner cum Chairman of District Level Implementation Committee: Mandi (Sundernagar)
Deputy Commissioner cum Chairman of District Level Implementation Committee: Solan (Baddi, Nalagarh&Parwanoo).

Directions issued:-

The Chairman directed that Deputy Commissioner Mandi and Solan to immediately prepare Annual Action plan for FY 2023-24 for allocated funds for this year and submit the Approved Action plan to HP State Pollution Control Board, so that it could be uploaded on PRANA portal for its final submission to the Central Pollution Control Board.

Agenda No. 3: Convergence Scheme as a part of Annual Action Plan (2023-24)

- The status of implementation of convergence schemes, under centrally sponsored (SBM 2.0, AMRUT, SATAT, XVFC, FAME II) and state government schemes which shall improve air quality in Non-Attainment towns of Himachal Pradesh as a part of Annual Action Plan for FY 2023-24 was apprised to the Chairman.

- In this context, Department of Urban Development provided detailed status report of development of Parks & Green Spaces in seven Non-Attainment towns under AMRUT scheme as convergence activity.
- Brief of above mentioned development of parks and green Spaces as per table below:-

S.No	Non-Attainment town	Project Name	ULB Name	Project cost (₹ in crores)	Name of park	Area in Square km
1.	Sunder Nagar	<ul style="list-style-type: none"> ➤ Development of municipal parks within municipal limits ➤ Development of Sukhdev Vatika 	Sunder Nagar	<ul style="list-style-type: none"> ➤ 0.75 ➤ 0.5 	<ul style="list-style-type: none"> ➤ Park at Dehri ➤ Sukhdev Vatika 	<ul style="list-style-type: none"> ➤ 0.005 ➤ 0.02
2.	Nalagarh	<ul style="list-style-type: none"> ➤ Development of park in Nalagarh ➤ Development of park in Ward No 2 	Nalagarh	<ul style="list-style-type: none"> ➤ 0.215 ➤ 0.15 	<ul style="list-style-type: none"> ➤ Children Park ➤ Open Gym Park 	<ul style="list-style-type: none"> ➤ 0.05 ➤ 0.02
3.	Baddi	<ul style="list-style-type: none"> ➤ Construction of park in Ward No 1 ➤ Construction of park in HBC 3 	Baddi	<ul style="list-style-type: none"> ➤ 0.15 ➤ 0.12 	<ul style="list-style-type: none"> ➤ Children Park ➤ Green Park 	<ul style="list-style-type: none"> ➤ 0.004 ➤ 0.004
4.	Parwanoo	<ul style="list-style-type: none"> ➤ Development of ECO friendly park ➤ Development of ECO friendly park ➤ Development of ECO friendly park 	Parwanoo	<ul style="list-style-type: none"> ➤ 0.266 ➤ 0.108 ➤ 0.137 	<ul style="list-style-type: none"> ➤ DAV school ➤ Gole market park ➤ Park in Sector 3 	<ul style="list-style-type: none"> ➤ 0.188 ➤ 0.2 ➤ 0.025
5.	Paonta Sahib	<ul style="list-style-type: none"> ➤ Development of park in friends colony ➤ Development of park in ward no 8 	Paonta Sahib	<ul style="list-style-type: none"> ➤ 0.2 ➤ 0.2 	<ul style="list-style-type: none"> ➤ Park in ward 01 ➤ Bal Park in ward 8 	<ul style="list-style-type: none"> ➤ 0.001 ➤ 0.001

- Further, under state sponsored scheme HPPWD provided detailed status of construction of roads and repair of roads ongoing during FY 2023-24 in Damtal, Parwanoo, Nalagarh, and Kala Amb and Paonta Sahib Non-Attainment towns.
- Data provided in meeting appended as **Annexure II**.

Directions issued:-

- **Chairman directed other stakeholder departments to provide detailed status of completed and ongoing convergence activities during FY 2023-24 which shall improve air quality in Non-Attainment towns to State Board within 10 days, so that annual action plan could be submitted to Central Pollution Control Board.**

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Attended
Secretary (Env. SC & Quality)
H.P. Sect., Shimla-2

Agenda No 4: Status of submission of proposals under "Nagar Van/ Vatika Yojana" to Ministry of Environment Forest and Climate Change

- It was apprised to Chairman by Himachal Pradesh Forest Department that Paonta Sahib Forest Division and Kasauli Forest Division submitted Nagar Van proposals as per revised guidelines to the Forest Department, Head office Shimla and will be submitted to Ministry within 1 month.
- Nagar Van development is ongoing in Sunder Nagar Non-Attainment town from FY 2022-23.
- For rest of non-attainment towns proposals are still awaited or under preparation.

Directions issued:-

- Chairman directed Forest Department to prepare and submit proposals for Baddi, Nalagarh, Damtal and Kala Amb NACs to Ministry of Environment Forest and Climate Change.

Agenda No 5: Establishment of Automated Testing Stations for Vehicles (ATS) in 06 non-attainment cities which shall be included in the State Action Plan.

- The Chairman was informed that in compliance with directives from the Ministry of Environment, Forest, and Climate Change, it is obligatory to establish Automated Testing Stations for Vehicles (ATS) in Baddi, Nalagarh, Paonta Sahib, Kala Amb, Parwanoo, and Sunder Nagar. The plans for setting up these ATS facilities are to be incorporated into the State Action Plan.
- The Transport Department updated the Chairman on the ongoing construction and development of an ATS facility in Baddi, with 75% of the work already completed. The facility is expected to be work soon.
- Additionally, the Transport Department informed the Chairman that the Director of Transport had submitted ATS proposals to the Principal Secretary (Transport) of the Government of Himachal Pradesh for consideration. These proposals, dated 03/08/2022 and 19/11/2022, contain recommendations from the department and call for necessary actions at the state government level in accordance with G.S.R. 652(E) dated 23/09/2021. The detailed ATS proposal submitted to the Government of Himachal Pradesh is attached as an **Annexure III**.

Directions issued:-

- The Chairman gave instructions to the Transport Department concerning the implementation of Automated Testing Station (ATS) facilities in the six Non-Attainment towns of Himachal Pradesh, aligning with the directives from the Ministry of Road Transport and Highways and the Ministry of Environment, Forest & Climate Change. The inclusion of ATS facilities in the State Action Plan received approval from the Chairman.

Agenda No 6: Review and approval Source Apportionment study of Non-attainment towns conducted by IIT Kanpur.

- The Chairman received information that a comprehensive Source Apportionment study for seven Non-Attainment towns was conducted by IIT, Kanpur, spanning from 2019 to 2023. The finalized study reports have been submitted to the State Board.
- The study identified sources of air pollution and outlined strategies for controlling air pollution in Non-Attainment towns. The outcomes and corresponding action points were deliberated upon during the meeting. Further the discussion on the action plan proposed by IIT Kanpur was conducted and approved by the Chairman, detail of which is appended as **Annexure IV**.

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Directions issued:-

- Subsequently, the concerned departments received directives, and the Chairman endorsed these action plans for integration into city-level action plans of seven towns. The incorporation of these plans will be subject to review in the upcoming meeting of the State Steering Committee of the National Clean Air Programme.

The meeting ended with a vote of thanks to and from the Chair.

Approved by
-sd-

(Prabodh Saxena, IAS)

Chief Secretary to the

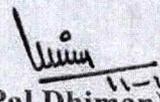
Government of Himachal Pradesh

Dated: 11-12-2023

No. STE-E(3)-2/2021

Copy forwarded to the following for information as per Hon'ble NGT Order:

1. The Additional Chief Secretary (Forest) to the GoHP, HP Secretariat, Shimla.
2. The Additional Chief Secretary (Industries) to the GoHP, HP Secretariat, Shimla.
3. The Principal Secretary (PWD) to the GoHP, HP Secretariat, Shimla.
4. The Pr. Chief Conservator of Forests, Himachal Pradesh, Shimla.
5. Secretary (Urban Development), to the GoHP, HP Secretariat, Shimla.
6. Deputy Commissioners, Kangra, Sirmaur, Mandi & Solan (H.P).
7. The Member Secretary, Central Pollution Control Board, Parivesh, Bhawan, East Arjun Nagar, Delhi-110032.
8. The Inspector General of Police (TTR), Department of Police, HP, Shimla
9. The Director, Industries, HP Shimla.
10. The Director, Transport, HP Shimla
11. The Director, Agriculture Department, HP Shimla
12. The Director, Horticulture Department, HP Shimla
13. The Director, Rural Development, HP Shimla.
14. The Director, Environment, Science & Technology, HP Shimla.
15. The Director, Urban Development, HP Shimla.
16. The Director, Directorate of Food and Civil Supply, SDA Complex, Kasumpti, Shimla- 09
17. The Chief Executive Officer, BaddiBarotiwalaNalagarh Development Authority, Major District Road 7, Industrial Park Phase ,Jharmajri, District Solan, Barotiwala, Himachal Pradesh 174103
18. Engineer-in Chief, HPPWD, Shimla.
19. Managing Director, Himachal Road Transport Corporation (HRTC), Shimla


11-12-2023

(Sat Pal Dhiman)

Addl. Secretary (EST&CC) to the
Government of Himachal Pradesh

Attended

*Section Officer (Env. SC. & Tech.)
H.P. Sect., Shimla-2*

Outcomes to Control air pollution and Action points identified after completion of Source Apportionment studies incorporated in city action plans in addition to existing actionable points

Source	Control Action	Responsible authorities	Time Frame
Hotels/ Restaurants/ Banquet Halls	All Restaurants small or large should not use coal and shift to gas-based or electric (for sitting capacity of more than 36 persons) appliances.	Municipal Committee/ Gram Panchayat	1 year
	Link Commercial license to clean fuel	Municipal Committee, Department of Food, Civil Supplies and Consumer Affairs and Oil Companies (Indian Oil/HP, etc.)	1 year
	Ash/residue from the tandoor and other activities should not be disposed of near the roadside. Requires ward-level surveillance.	Municipal Committee/ Gram Panchayat	1 year
Domestic Sector	LPG to all. Slums. (LPG to all. Slums and about 21% of the population are still using wood, biomass and dung as cooking fuel.)	Department of Food, Civil Supplies and Consumer Affairs and Oil Companies (Indian Oil/HP, etc.)	1 year
	By 2030, the city may plan to shift to electric cooking (common in western countries) or PNG at the minimum)	Department of Food, Civil Supplies and Consumer Affairs and Oil Companies (Indian Oil/HP, etc.)	10 years
Municipal Solid Waste (MSW) Burning	Surveillance is required that hazardous waste goes to TSDF.	Municipal Committee, HPSPCB, HIMUDA	Immediate
Construction and Demolition	Wet suppression (Unpaved Roads, C& D Sites).	HP Urban Development Authority (HIMUDA), Municipal Committee, Urban Development Department, Gram Panchayat, PWD	Immediate
	Wind speed/Breaking Walls reduction (for large construction sites).	HIMUDA, Municipal Committee, Gram Panchayat, Urban Development Department, PWD	
Construction and Demolition	Enforcement of C&D Waste Management Rules. The waste should be sent to a construction and demolition processing facility.	HIMUDA, Municipal Committee, Urban Development Department, PWD	

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Section Officer (Env. SC. & Tech.)
H.P. Sectt., Shimla-2

	No storage (no matter how small) of construction material near the roadside (up to 10 m from the edge of the road)	HIMUDA, Municipal Committee, Urban Development Department, PWD	Immediate
	Builders should leave 25% area for green belt in residential colonies to be made mandatory.	TCP, HIMUDA, Municipal Committee, Urban Development Department, PWD	
	Sensitize construction workers and contract agencies through workshops.	HIMUDA, Municipal Committee, Gram Panchayat Urban Development Department, PWD, HPSPCB and NGO.	
Road Dust/Vehicles	Regular vacuum sweeping/Manual Sweeping should be done on the road.	HIMUDA, Municipal Committee, National Highway Authority, PWD, HPSPCB (for silt load compliance)	Immediate
	Implementation of truck loading guidelines; use appropriate enclosures for haul trucks and gravel paving for all haul routes.	HIMUDA, Municipal Committee, National Highway Authority, PWD	6 months
	Diesel vehicles entering the city should be equipped with DPF which will bring a reduction of 40% in emissions (This option can be implemented with vehicles of the BS-IV category as well)	Transport Department	3 years
	Industries must be encouraged to use BS-VI or BS-IV (with DPF) vehicles for the transportation of raw and finished products	Industrial Associations and State transport Department	Six Months
	Check to overload: Expedited installation of weigh-in-motion bridges and machines at all entry points.	Transport Department, Traffic Police, ,, NHAI, Toll agencies	Six-months
	Electric/Hybrid Vehicles should be encouraged; New big commercial buildings to have charging facilities. All new city buses should be electric.	Transport Department, RTO	1 year
	Vehicles	Bus stop and their parking should be rationalized to ensure more efficient utilization.	

Adhered

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H.P. Sect., Shimla-2*

	The depots should include well-equipped maintenance workshops. Adequate charging stations.	Transport Department, RTO	1 year
	Route rationalization: Improvement of availability by rationalizing routes and fleet enhancement with requisite modification.	HIMUDA, RTO, Traffic Police,	1 year
	Movement of Heavy Vehicles (raw and product) within the city should be allowed between 10 PM to 5 AM.	Transport Department, HIMUDA, RTO, Traffic Police,	Six months
Industries and DG Sets	Ensuring emission standards in industries.	HPSPCB	1 year
	Strict action to stop unscientific disposal of hazardous waste in the surrounding area	Municipal council and HPSPCB	
	Following best practices to minimize fugitive emissions within the industry premises, all leakages within the industry should be controlled	Industrial Associations, HPSIDC, HPSPCB	Immediate
	Area and road in front of the industry should be the responsibility of the industry	Industrial Associations, HPSIDC, HPSPCB	
	Category A Industries (using coal and other dirty fuels)		
	State Fuel Policy to be implemented strictly	Industrial Associations, HPSPCB	2 years
	Almost all rotary furnaces having significant emissions are running on coal that needs to be shifted to natural gas and electricity.	Industrial Associations, HPSPCB	2 years
	Category B Industries (Induction Furnace)		
Industries and DG Sets	Recommended Fume gas capturing hood followed by Baghouse should be used to control air pollution.	Industrial Associations, HPSPCB	2 years

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	Diesel Generator Sets		
	Strengthening of grid power supply, uninterrupted Power supply to the industries.	State Energy Department, HPSEBL	2 years
	Renewable energy should be used to cater to the need of office requirements in the absence of power failure to stop the use of DG Set.	Industrial Associations	2 years
Decongestion of Roads in high traffic areas	Strict action on roadside encroachment. Disciplined Movement of tempos to stop only at designated spots. Action on driving in the wrong lane.	HIMUDA, Municipal Committee, RTO, Traffic Police,	6 months
	Disciplined Public transport (designate one lane stop).	RTO, Traffic Police	
	Removal of the free parking zone. No parking within 50 m of any major crossing and or chaurahs, rotaries. Strictly follow Indian Road Congress guidelines.	HIMUDA, Municipal Committee, RTO, Traffic Police	
Decongestion of Roads in high traffic areas	Examine the existing framework for removing broken vehicles from roads and create a system for speedy removal and ensure minimal disruption to traffic.	HIMUDA, RTO, NHAI, Traffic Police	6 months
	Synchronize traffic movements or introduce intelligent traffic systems for lane-driving.	HIMUDA, RTO, NHAI, Traffic Police	
	Mechanized multi-story parking at bus stands, and big commercial areas. Remove at least 50 percent of on-street parking in the city.	HIMUDA, RTO, Municipal Committee, NHAI, Traffic Police	
Decongestion of	Identify traffic bottleneck intersections and develop a smooth traffic plan.	HIMUDA, RTO, Municipal Committee, Traffic Police	

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Roads in high traffic areas	Parking policy in congestion areas (high parking cost, at city centers, only parking is limited for physically challenged people, etc).	HIMUDA, RTO, Municipal Committee, NHAI, Traffic Police,	
	Main Market parking shall be strictly prohibited.	RTO, Traffic Police	2 years

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